

Mysore— 20 per cent	} 2000 tons Wheat. } 1000 tons Rice. } 1,00,000 Milk tins.
Hyderabad— 15 per cent.	} 1500 tons Wheat. } 750 tons Rice. } 75,000 Milk tins.

The gift in cash would be utilized by the Indian Red Cross Society for purchasing additional foodgrains, clothing etc. for distribution in the scarcity art as of Madras, Mysore arid Hyderabad. Distribution will be in the same proportion as above *viz.* Madras 65 per cent., Mysore 20 per cent, and Hyderabad 15 per cent.

(d) Yes, in Madras and Mysore States.

(e) In Madras the grains are being utilised mainly at the existing gruel centres. 56 additional gruel centres have also been opened—& at Bellary, 3 at Coimbatore, 3 at Nellore, 35 at North Arcot, 3 at South Arcot and 4 V Salem. In Mysore in addition to the already existing 41 gruel kitchens, 203 new gruel centres for distributing this aid have been opened mostly in the affected districts of Chitaldrug, Kolar and Tumkur. "

(f) No.

(g) No.

SHRI B. V. KAKKILAYA : Is it a fact that two-thirds of the gifts supplied to the Mysore Government is being utilised to give wages to workers working in the community projects and other famine construction work ?

SHRI M. V. KRISHNAPPA : The reply to this question that I have already given is "No." In Mysore there are some people who think it below their dignity to receive the thing by going to the gruel centre and accepting the gift. But they are in distress all the time because of the continuous failure of rains for the last four years and they want help. They are, however, prepared to work in the community project

works and in the common works like the digging of drinking wells, construction of approach roads etc. for the village and accept foodgrains. Therefore this is distributed to them. This is not being considered, as work extracted from them for the gift that they get. When the people in the scarcity area, in the scarcity village are formed into a committee, the gifts are given to the committee and the committee in turn carry out these works and also run the gruel centres. They distribute these things to the infirm and the children and also to those who work in these items that I referred to. That is what is being done in Mysore.

SHRI B. V. KAKKILAYA : Even if there are some people like that, is it not the duty of the Government to provide them with employment and pay them from the government's own coffers ?

SHRI M. V. KRISHNAPPA : We are doing that. We are having number of relief works and some Rs. 60 lakhs have been spent on these works. But instead of encouraging laziness, if people are voluntarily making use of these gifts and working for the common purpose of the whole village, apart from distributing the gifts to the infirm and the children, that is something our Communist friends should welcome.

SHRI B. V. KAKKILAYA : Is it not misusing the gift if the people are given the gift after extracting work from them ?

SHRI M. V. KRISHNAPPA : I don't think that is true, Sir.

MR. CHAIRMAN : That is his opinion and this is your opinion.

SHRI T. R. DEOGIRIKAR : May I know who fixed the percentage of distribution ?

SHRI M. V. KRISHNAPPA : An *ad hoc* Committee was formed in Madras with Dr. A. Lafchmanaswamy Mudaliar as Chairman and with the

following Memberships : Two representatives of the Government of Madras, one representative of the Ministry of Pood, Government of India, 2 representatives from the Andhra Pradesh United Relief Committee and one representative each from the Ramakrishna Mission, the Servants of India Society, the Andhra Mahila Sabha and the Guild of Service. This *ad hoc* Committee met at Madras a representative of Mysore Government, a representative of the Government of Hyderabad and then distributed the gifts.

SHRI T. R. DEOGIRIKAR : May I know whether the Bombay Government was also consulted, because there was also scarcity there ?

SHRI M. V. KRISHNAPPA : The gift was for Andhra.

SHRI B. GUPTA : May I know, Sir, whether, as a matter of courtesy, the donors had been informed of the manner in which the gifts have been distributed ?

SHRI M. V. KRISHNAPPA : Sir, the donors had been here and they visited all these places and felt happy over the distribution.

SHRI B. K. MUKERJEE : Will the Government please state which is the authority which exactly sent this gift ? Is it the Central Council of Trade Unions or the U. S. S. R. Government, because, there is no difference between this Central Council of Trade Unions and the Government of U.S.S.R. ?

MOBILE CINEMA. SCHEME

*253. SHRI R. G. AGARWALA : Will the Minister for LABOUR be pleased to state :

(a) when the Mobile Cinema Scheme was introduced in the Bihar Mica Field ;

(b) how many visits, the Mobile Cinema Unit has paid to Dhab, Dh'orakola and Ganwan, which are the centres of mica mining ;

(c) whether the Mobile Medical Units and the Mobile Cinema Van function only on the outskirts of the mica mining area ; and

(d) why the different mobile units do not go into the heart of the mining centres ?

THE DEPUTY MINISTER FOR LABOUR (SHRI ABID ALI) : (a) In June, 1949.

(b) A statement giving the requisite information is placed on the Table of the House.

(c) and (d). No. In spite of the fact that the condition of roads in the mica fields are Very unsatisfactory, the mobile units cross the hilly tracks and reach as far as possible.

Statement showing the number of visits paid to fllhab, Dhorakola and Gawan by the mobile cinema during the 1949-52

Year	Number of Visits		
	Dhab	Dhorakola	Gawan
1949	7
1950	..	3	6
1951	4	2	4
1952	..	1	4
Total	4	6	21

SHRI R. G. AGARWALA : May I know, Sir, the total amount in the Welfare Fund ?

SHRI ABID ALI : Annual collection, Sir, is about n lakhs in Bihar.

SHRI R. G. AGARWALA : May I know the total amount for 1951 ?

SHRI ABID ALI : I require notice.

PROF G. RANGA : Are Government trying to extend this scheme to other areas also ?

SHRI ABID ALI : Yes, Sir ; in the collieries, there are 3 or 4 mobile vans already in operation.

I 'SHRI R. G. AGARWALA : Is it not a faeSVⁿ Sinⁿ tft&ⁿ flie Government of

Bihar recommended to the Labour Ministry that something out of this Fund should be spent on improvement of roads ?

SHRI ABID ALI : Sir, maintenance of roads is a State subject.

SHRI R. G. AGARWALA : Sir, is it not a fact, that medical aid is also a State subject ?

SHRI ABID ALI : Sir, wherever our mobile vans can go, these are taken. Some efforts have also been made to improve the conditions of the roads and the mines which could not be contacted through these mobile vans—the owners of such mines—were requested to make some improvement, and they conceded to our request. That much we can do and has been done.

SHRI SHRIYANS PRASAD JAIN : May I know for what purpose this Fund will be utilised ?

SHRI ABID ALI : For the welfare of the workers in the mines.

MICA MINES LABOUR WELFARE ADVISORY COMMITTEE

*254. SHRI R. G. AGARWALA : Will the Minister for LABOUR be pleased to state :

(a) whether the Mica Mines Labour Welfare Advisory Committee requested Government to sanction some funds for the improvement of roads leading to the important mica mining areas ; and

(b) if the answer to part (a) be in the affirmative, whether Government have taken any steps to sanction funds for the improvement of such roads ?

THE DEPUTY MINISTER FOR LABOUR (SHRI ABID ALI) : (a) No.

(b) Does not arise.

SHRI R. G. AGARWALA : My question is whether the Mica Advisory Committee recommended to the Government to spend some funds out of this Fund on the improvement of roads.

Mihl ABIL ALI : Sir, a request was made- and we replied that this particular Act does not permit spending the Funds of this particular scheme for repairs of the roads.

SHRI R. G. AGARWALA : Due to the bad roads the Fund is not being utilised for the purpose for which it was meant, and so, will the Ministry consider amending this Act ?

SHRI ABID ALI : The purpose of the Fund is not only this ; there are other activities under this scheme which are being taken in hand. So far as the amendment of the Act is concerned, that is not contemplated, Sir.

NARKANDA AND KANGAL ROAD IN HIMACHAL PRADESH

*255. SHRI C. L. VARMA : Will the Minister for TRANSPORT be pleased, to state :

(a) the approximate cost of the construction of the motorable road between Narkanda and Kangal near Kumarsain, in Himachal Pradesh (Hindustan Tibet Road) in 1951 ;

(b) whether it is a fact that in 1952, the original alignment of the road was changed in this particular area resulting in destruction of crops and affecting cultivable land ;

(c) if so, what is the estimated cost of the new construction according to the revised alignment ;

(d) whether the claims of the cultivators, whose land has been affected by the original and revised alignment have been settled ? If so, what compensation has been paid and what is the basis on which compensation has been worked out ; if no compensation has been paid so far, what are the reasons for this delay ; and

(e) whether it is a fact that the alignment of the Simla-Mandi Road was also changed after the first construction ; if so, what was the reason for such change and how much extra expenditure was involved thereby ?